

**HIGH COURT OF BOMBAY AT GOA, PANAJI**

No. HCB/GOA/A-4/2019

Date: 3<sup>rd</sup> May, 2019

**NOTICE**

The following is the working arrangement of Honourable Vacation Judges during the ensuing Summer Vacation from Monday the 6<sup>th</sup> May, 2019 to Sunday, the 2<sup>nd</sup> June, 2019 (both days inclusive).

1. **THE HONOURABLE SHRI JUSTICE P. D. NAIK**  
*from 5<sup>th</sup> May, 2019 to 11<sup>th</sup> May, 2019* .....Court Hall No. 1
2. **THE HONOURABLE SMT. JUSTICE MRIDULA R. BHATKAR**  
*from 12<sup>th</sup> May, 2019 to 15<sup>th</sup> May, 2019* .....Court Hall No.1
3. **THE HONOURABLE SHRI JUSTICE M. S. SONAK**  
*from 16<sup>th</sup> May, 2019 to 18<sup>th</sup> May, 2019* .....Court Hall No.1
4. **THE HONOURABLE KUM. JUSTICE NUTAN D. SARDESSAI**  
*from 19<sup>th</sup> May, 2019 to 25<sup>th</sup> June, 2019* .....Court Hall No.2
5. **THE HONOURABLE SHRI JUSTICE PRITHVIRAJ K. CHAVAN**  
*from 26<sup>h</sup> May, 2019 to 2<sup>nd</sup> June, 2019* .....Court Hall No.1

The urgent Judicial matters will be taken up by the Honourable Vacation Judges on 08-05-2019, 15-05-2019, 22-05-2019 , 29-05-2019 **at 11.00 a.m.** or as per the direction of the concerned Hon'ble Judge in the Court Hall as mentioned above.

In all applications for Bail, 48 hours Notice (in case out of Panaji) and 24 hours Notice (in case from Panaji) should be given to the Government Pleader/ Public Prosecutor.

The following staff members are posted for duty for the period mentioned below:

Sr. No.	<b>5<sup>th</sup> May, 2019 to 15<sup>th</sup> May, 2019</b>	
1	Shri Santosh Mhamal, Senior Private Secretary to Hon'ble Senior Judge Mob. No. 9922301596 ( <b>available till 10-5-2019</b> )	
2	Smt. Andreza Rodrigues e Pereira, Private Secretary Mob. No. 9822989842	
3	Smt. Aura Pereira , Shorthand Writer (H.G) Mob. No.8551062825	

4	Mrs. Maria Margarida Fernandes, Steno Gr.-I Mob. No.9922289093	
5	Ms. Diana Varadarajan, Stenographer Grade-III Mob. No.8805739350 (13-05-2019 onwards)	
6	Shri. Avinash Parab, Section Officer <b>(Court Superintendent)</b> Mob. No.9421241729	
7	Shri Ravindra D. Naik, Chobdar Mob. No.9921085573	
8	Shri Sanjay Sawant, Peon Mob. No.9763870305	
Sr. No.	<b>16<sup>th</sup> May, 2019 to 25<sup>th</sup> May, 2019</b>	
1	Smt. Niti K. Haldankar, Private Secretary Mob. No. 9423503733	
2	Smt. Meena Bhoir, Personal Assistant Mob. No. 9321380255	
3	Shri Amrut Tari, Personal Assistant Mob. No. 9240819967	
4	Smt. Esha Vaigankar, Personal Assistant Mob. No. 9822686737	
5	Ms. Diana Varadarajan, Stenographer Grade-III Mob. No.8805739350	
6	Smt. Surekha Kumbharjuvekar, S.O <b>(Court Superintendent)</b> Mob. No.9822169550	
7	Shri. Anand Sawant, Chobdar Mob. No.9923492587	
8	Shri Sudin Prabhu, Peon Mob. No.9765811286	
Sr. No.	<b>26<sup>th</sup> May, 2019 to 2<sup>nd</sup> June, 2019</b>	
1	Shri Amrut Tari, Personal Assistant Mob. No. 9240819967	
2	Smt. Vinita Naik, Personal Assistant Mob. No. 9881276256	
3	Ms. Diana Varadarajan, Stenographer Grade-III Mob. No.8805739350	
4	Mrs. Maria Margarida Fernandes, Steno Gr.-I Mob. No.9922289093	
5	Smt. Utkarsha Gauns, S.O <b>(Court Superintendent)</b> Mob. No.9405511442	
6	Shri. Babaji Shirodkar, Chobdar Mob. No.9423882354	

7	Shri. Domingos Fernandes, Chobdar Mob. No.9403178072	
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Contact details quoted above are for the general information of Litigants and the Lawyers moving matters before the Vacation Judges. **Nobody should contact Their Lordships/Her Ladyship directly, personally or on the phone. All the appointments with Their Lordships/Her Ladyship to attend Court business should be fixed only through the Vacation Court Superintendent.**

Sd/-

(Sudhiir M. Deshpande)  
REGISTRAR (Admin)

**Note : The staff posted for duties shall ensure that they coordinate among themselves about performing the duties as and when required so that no inconvenience is caused to Court working.**